

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.458/08

Monday this the 11th day of August 2008

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

M.Jayaprakashan,
S/o.M.Govindan Nair,
Working as Yoga Teacher,
Kendriya Vidyalaya, Kannur.
Residing at Kendriya Vidyalaya Quarter No.C-2,
Hospital P.O., Kannur District – 670 017.Applicant

(By Advocate Mr.T.Ramprasad Unni)

Versus

The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
K.Kamaraja Road, Bangalore – 560 042.Respondent

(By Advocate Mr.Thomas Mathew Nellimoottil)

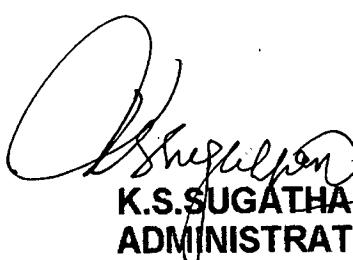
This application having been heard on 11th August 2008 the Tribunal
on the same day delivered the following :-

O R D E R

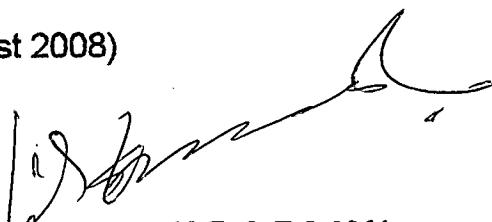
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for the applicant submitted that he may like to withdraw this
O.A as he is preferring statutory appeal under the relevant rules.
Permission is granted. Accordingly, the O.A is dismissed as withdrawn.
No order as to costs.

(Dated this the 11th day of August 2008)


K.S.SUGATHAN
ADMINISTRATIVE MEMBER

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K.B.S.RAJAN
JUDICIAL MEMBER